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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/108/2016  
NAME OF THE PETITIONER(S) : C.J. Mathew  
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others  
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Adv. Mohan Pulickal  
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Adv. Narayanam. P. Polthi } For Petitioner
2. S. Manjula Devi, Adv  
For KSA & co company secretaries,  
CBF } For R<sub>1</sub> to R<sub>4</sub>

*[Signature]*

*[Signature]*

**ORDER**

Shri Mohan Pulickal, counsel for petitioner present. Ms S Manjula Devi, counsel for respondents present and filed sur rejoinder by serving a copy to the other side. Pleadings are complete. The matter is adjourned for hearing of final arguments. Put up on **23.11.2016 at 10.30 A.M.**

*[Signature]*  
(Ch. Mohd. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)